

IN THE MATTER OF:

State Bank of India

...

Applicant/Petitioner

Vs

Farah Khan

...

Respondent

Order under Section 95 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 01.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

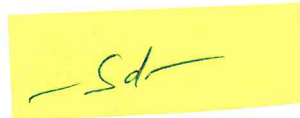
For Respondent : Mr. Sh. Hasmat Nabi and Puneet Pankaj, Advs.

For the RP : Mr. Abhishek Anand, Mr. Kunal Godhwani, Advs.

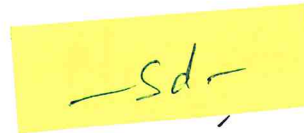
: Mr. Arjun Syal and Mr. Shreyan Das, Advs.

ORDER

List the matter on 22.03.2021.



**(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

01.03.2021

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